

Annexure-4

Rolta India Limited

Date of commencement of CIRP : 19.01.2023

List of Creditors (Version 1.0) drawn as on 09.02.2023

List of Unsecured Financial Creditors (other than Financial Creditors belonging to any class of creditors)

(Amount in ₹)

Sl.No	Name of Creditor	Type of claim	Details of claim received		Details of claim Admitted				Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claims under verification	Remarks, if any			
			Date of Receipt	Amount Claimed	Amount of Claimed admitted	Nature of Claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC		
1	Bank of Baroda	Corporate Guarantee (Borrower: Rolta Private Limited)	01.02.2023	₹ 4,30,89,78,872	₹ 4,30,89,78,872	Unsecured	-	No	6.26%	-	-	-				
		Total	₹ 4,30,89,78,872	₹ 4,30,89,78,872	₹ -									₹ -	₹ -	₹ -
2	Pinpoint Multi-Strategy Master Fund	2 September Judgement	02.02.2023	₹ 8,11,75,76,054	₹ -	Unsecured	-	No	-	-	-	-	₹ 8,11,75,76,054	Refer Note VR-1		
		2 September to 1st April 21 Interest		₹ 42,23,36,354	₹ -								₹ -		₹ -	₹ 42,23,36,354
		Outstanding after partial satisfaction		₹ 5,43,74,06,368	₹ -								₹ -		₹ -	₹ 5,43,74,06,368
		Interest from 1st April 21 to 19.12.2023		₹ 88,22,00,562	₹ -								₹ -		₹ -	₹ 88,22,00,562
		Sub total		₹ 6,74,15,43,285	₹ -								₹ -		₹ -	₹ 6,74,15,43,285
		1 December Judgement Amount		₹ 1,63,85,37,951	₹ -								₹ -		₹ -	₹ 1,63,85,37,951
		Post judgement interest		₹ 31,47,33,961	₹ -								₹ -		₹ -	₹ 31,47,33,961
		sub total		₹ 1,95,32,71,912	₹ -								₹ -		₹ -	₹ 1,95,32,71,912
Total	₹ 8,69,52,15,197	₹ -	₹ -	₹ -	₹ 8,69,52,15,197											
3	Value Partners Greater China High Yield Income Fund (VP (GCHY))	2 September Judgement	02.02.2023	₹ 6,78,68,47,681	₹ -	Unsecured	-	No	-	-	-	-	₹ 6,78,68,47,681	Refer Note VR-1		
		2 September to 1st April 21 Interest		₹ 35,31,02,021	₹ -								₹ -		₹ -	₹ 35,31,02,021
		Outstanding after partial satisfaction		₹ 5,17,04,96,549	₹ -								₹ -		₹ -	₹ 5,17,04,96,549
		Interest from 1st April 21 to 19.12.2023		₹ 83,88,95,358	₹ -								₹ -		₹ -	₹ 83,88,95,358
		Sub total		₹ 6,36,24,93,928	₹ -								₹ -		₹ -	₹ 6,36,24,93,928
		1 December Judgement Amount		₹ 1,54,07,02,076	₹ -								₹ -		₹ -	₹ 1,54,07,02,076
		Post judgement interest		₹ 29,59,41,432	₹ -								₹ -		₹ -	₹ 29,59,41,432
		sub total		₹ 1,83,66,43,508	₹ -								₹ -		₹ -	₹ 1,83,66,43,508
Total	₹ 8,19,91,37,435	₹ -	₹ -	₹ -	₹ 8,19,91,37,435											
Grand Total				₹ 21,20,31,31,504	₹ 4,30,89,78,872	-	-	-	6.26%	₹ -	₹ -	₹ 16,89,43,52,632				

VR- Notes related to claims under verification

Notes

VR-1 This claim has been kept under verification. The same would be verified once the required documents/records/clarifications substantiating the same are provided.

For Rolta India Limited

Mamta Binani

Mamta Binani
Interim Resolution Professional